

ORISSA HIGH COURT

FILING REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/12227/2024	UDHABA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /88 /2023 () //
2	D-BLAPL/12228/2024	A. MOHAN RAO @ D. MOHAN RAO VS STATE OF ODISHA	ANUPAM DASH VS	CHAMAKHANDI /73 /2024 () //
3	D-BLAPL/12229/2024	PRAMILA DEVI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA G.R.P. /14 /2024 () //
4	D-BLAPL/12230/2024	DEBENDRA @ DEBA KHILLA VS STATE OF ODISHA	ABHAS MOHANTY VS	KALIMELA /121 /2023 () //
5	D-BLAPL/12233/2024	BHIKARI PAIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /7 /2023 () //
6	D-BLAPL/12234/2024	TAPADHAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SPECIAL CRIME UNIT /5 /2024 () //
7	D-BLAPL/12235/2024	PRAVAKAR MUDULI VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BANAPUR P.S. /95 /2024 () //
8	D-BLAPL/12236/2024	SOUBHAGYA KUMAR SAHOO @ CHAKULI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /215 /2023 () //
9	D-BLAPL/12238/2024	SARATH SABU VS STATE OF ODISHA	NIRANJAN MAHARANA VS	AMBADOLA /64 /2024 () //
10	D-BLAPL/12243/2024	SIBARAMA PRADHAN @ SIBA @ SIBA PRADHAN @ SIBARAM PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	DIGAPAHANDI /2 /2024 () //
11	D-BLAPL/12244/2024	DEBASISH GAIN @ DABA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NCB BHUBANESWAR /2 /2024 () //

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12	D-BLAPL/12247/2024	PRABHAT @ PRAVAT KUMAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
13	D-BLAPL/12250/2024	SK, AKBAR @ SHAIK ABAR @ SHEIKH AKBAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE TOWN /81 /2024 () //
14	D-BLAPL/12252/2024	SUSHANTA BUDHIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /142 /2024 () //
15	D-BLAPL/12254/2024	S.K. SAHEB VS STATE OF ODISHA	JNYANANANDA PANDA VS	MAHULPALI /136 /2023 () //
16	D-BLAPL/12255/2024	S.K.SAHEB VS STATE OF ODISHA	JNYANANANDA PANDA VS	MAHULPALI /63 /2023 () //
17	D-BLAPL/12256/2024	AKASHA MAHANANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /407 /2023 () //
18	D-BLAPL/12258/2024	SANKAR @ SOMANATH SAHOO VS STATE OF ODISHA	KABITA PATRA VS	ODAGAON /156 /2020 () //
19	D-BLAPL/12259/2024	SANJIT KHATUA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BOUDH /149 /2023 () //
20	D-BLAPL/12260/2024	SANJIT KHATUA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BAUNISUNI /31 /2024 () //
21	D-BLAPL/12261/2024	RANJAN KUMAR SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
22	D-BLAPL/12263/2024	PRAFULLA MAJHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PUTASINGH /13 /2024 () //
23	D-BLAPL/12268/2024	RAJIB @ RAJIV LOCHAN DAS	BINAYA BHUSAN ROURAY	AIRPORT /76 /2024

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		VS	VS	()
24	D-BLAPL/12270/2024	STATE OF ODISHA RAKESH KUMAR SAH	BISWAJIT RANJAN TRIPATHY	// MAIDALPUR /40 /2023
		VS	VS	()
25	D-BLAPL/12273/2024	STATE OF ODISHA RAJENDRA KUMAR MAJHI @ RAJU	PARTHA SARATHI DAS	// SPL.TASK FORCE /32 /2023
		VS	VS	()
26	D-BLAPL/12275/2024	STATE OF ODISHA PRATAP CHANDRA NAIK	PARTHA SARATHI DAS	// TURUMUNGA /82 /2018
		VS	VS	()
27	D-BLAPL/12278/2024	STATE OF ODISHA RAHUL KUMAR	RAJIB LOCHAN PATNAIK	// NANDAPUR /25 /2023
		VS	VS	()
28	D-BLAPL/12284/2024	STATE OF ODISHA CHINAPANI MOHAN REDDY @ CH. MOHAN REDDY	PRATYUSHA NAIDU	// GOSANINUAGAM /34 /2024
		VS	VS	()
29	D-BLAPL/12285/2024	STATE OF ODISHA SUBASH SETHY	PRATYUSHA NAIDU	// TARASINGI /234 /2022
		VS	VS	()
30	D-BLAPL/12286/2024	STATE OF ODISHA SANA NETI @ KAIRU	ASHUTOS DASH	// LAKHANPUR /74 /2024
		VS	VS	()
31	D-BLAPL/12292/2024	STATE OF ODISHA KABI @ KABINDRA DASH	GOKHA BEHERA	// GURUDIJHATIA /86 /2008
		VS	VS	()
32	D-BLAPL/12295/2024	STATE OF ODISHA MRUDANGA RAY	RAJIB LOCHAN PATTANAIK	// MALKANGIRI /419 /2021
		VS	VS	()
33	D-BLAPL/12304/2024	STATE OF ODISHA KADU @ KADESWAR DAS	PRAMOD KUMAR JENA	// BARIPADA TOWN /677 /2023
		VS	VS	()
34	D-BLAPL/12305/2024	STATE OF ODISHA KADU @ KADESWAR DAS	PRAMOD KUMAR JENA	// BARIPADA TOWN /671 /2023
		VS	VS	()

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35	D-BLAPL/12307/2024	STATE OF ODISHA KADU @ KADESWAR DAS VS	PRAMOD KUMAR JENA VS	// BARIPADA TOWN /551 /2023 ()
36	D-BLAPL/12308/2024	STATE OF ODISHA DIPU MAHAKUD VS	UMAKANTA BARIK VS	// BARBIL /101 /2024 ()
37	D-BLAPL/12309/2024	STATE OF ODISHA SOMNATH JAYAMBAK PADALE VS	ASIT KUMAR JENA VS	// KALIMELA /131 /2022 ()
38	D-BLAPL/12310/2024	STATE OF ODISHA BIJAY SINGH VS	DIBYAJYOTI SAHOO VS	// BADMAL /116 /2024 ()
39	D-BLAPL/12311/2024	STATE OF ODISHA RAMESWAR MAHADU BAVSKAR VS	ASIT KUMAR JENA VS	// KALIMELA /131 /2022 ()
40	D-BLAPL/12313/2024	STATE OF ODISHA ROSHINI BEGUM VS	KOUSHIK ANANDA GURU VS	// DHANUPALI /68 /2023 ()
41	D-BLAPL/12314/2024	STATE OF ODISHA ABINASH @ KANHA PUROHIT VS	RABINDRA KUMAR SAHOO VS	// BHARATPUR PS /461 /2023 ()
42	D-BLAPL/12315/2024	STATE OF ODISHA PATEL @ BIRENDRA SINGH VS	KARUNAKAR NAYAK VS	// KARANJIA /184 /2006 ()
43	D-BLAPL/12316/2024	STATE OF ODISHA SK. IMRAN @ SK. JAPAN @ SK. JAPANI VS	SATYABRATA MOHANTY (1) VS	// MARINE PS AT BALARAMGADI /3 /2021 ()
44	D-BLAPL/12317/2024	STATE OF ODISHA PRADOSH KUMAR BISWAL @ CHIKU VS	SATYABRATA MOHANTY (1) VS	// KHANTAPADA /38 /2024 ()
45	D-BLAPL/12320/2024	STATE OF ODISHA BINOD KUMAR SAHU VS STATE OF ODISHA	NALINI KANTA SAHOO VS	// ANGUL TOWN /512 /2023 () //

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46	D-BLAPL/12325/2024	RAMJAN LAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JALESWAR /89 /2024 () //
47	D-BLAPL/12326/2024	RAMJAN LAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /38 /2024 () //
48	D-BLAPL/12332/2024	BHAGIRATHI BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAIKANI-DIHI /111 /2022 () //
49	D-BLAPL/12333/2024	DHANESWAR BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAIKANI-DIHI /287 /2022 () //
50	D-BLAPL/12337/2024	DAMBARUDHAR KHARA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NANDAPUR /25 /2023 () //
51	D-BLAPL/12339/2024	RAMANATH NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASMANTAPUR /36 /2024 () //
52	D-BLAPL/12341/2024	KULAN SINGH @ GULAP SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /38 /2024 () //
53	D-BLAPL/12345/2024	TARAPRASHAD RATH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	GOSANINUAGAM /182 /2023 () //
54	D-BLAPL/12346/2024	SANGITA ROUT VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	LAIKERA /67 /2017 () //
55	D-BLAPL/12349/2024	SANTOSH PALKA VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	/ /0 () //
56	D-BLAPL/12352/2024	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /352 /2023 () //
57	D-BLAPL/12354/2024	NABA KISHORE MAJHI @ TARUA	BASANTA KUMAR DAS	KOREI /3 /2016

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		VS	VS	()
58	D-BLAPL/12356/2024	STATE OF ODISHA BHASKAR SAGARIA	BIRAJA PRASAD NANDA	// BOIPARIGUDA /54 /2019
		VS	VS	()
59	D-BLAPL/12357/2024	STATE OF ODISHA GANESH @ GANESWAR PANAKA	TUKUNA KUMAR MISHRA	// UMERKOTE /288 /2023
		VS	VS	()
60	D-BLAPL/12359/2024	STATE OF ODISHA TARJAN BEHERA	LAMBODOR ACHARI	// SURADA /541 /2023
		VS	VS	()
61	D-BLAPL/12361/2024	STATE OF ODISHA CHOTU KUMAR	DIPTIREKHA NANDA	// / /0
		VS	VS	()
62	D-BLAPL/12366/2024	STATE OF ODISHA GOVINDA PANAKA	SANGRAM KESHARI ROUT	// NABARANGAPUR TOWN /101 /2024
		VS	VS	()
63	D-BLAPL/12367/2024	STATE OF ODISHA K. RABI @ K. RAVI	S.S.RAY (2)	// GOLANTHARA (BERHAMPUR) /307 /2023
		VS	VS	()
64	D-BLAPL/12368/2024	STATE OF ODISHA A. UMA @ A. UMAPATI	S.S.RAY (2)	// GOLANTHARA (BERHAMPUR) /307 /2023
		VS	VS	()
65	D-BLAPL/12369/2024	STATE OF ODISHA SURAJ DALABEHERA @ SONU	DIPTI REKHA NANDA	// KHURDA MODEL /84 /2024
		VS	VS	()
66	D-BLAPL/12374/2024	STATE OF ODISHA SIDHARTHA MANDAL	BIJAYA KUMAR DASH	// JEYPORE SADAR /408 /2023
		VS	VS	()
67	D-BLAPL/12378/2024	STATE OF ODISHA SANTOSH KUMAR DALEI @ DUGULI	ACHYUTANANDA PATTANAIAK	// DHAMNAGAR /241 /2020
		VS	VS	()
68	D-BLAPL/12382/2024	STATE OF ODISHA KRISHNA @ KRISHNA CHANDRA VANSHI	PARTHA SARATHI DAS	// BHUBANESWAR G.R.P.S. /50 /2024
		VS	VS	()

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69	D-BLAPL/12385/2024	STATE OF ODISHA TAHASHIL NANDA VS	SURYAKANTA DASH VS	// POTTANGI /115 /2017 ()
70	D-BLAPL/12388/2024	STATE OF ODISHA AJAYA BAGH VS	SURYAKANTA DASH VS	// JEYPORE SADAR /66 /2024 ()
71	D-BLAPL/12391/2024	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	LAXMIDHAR MAHAPATRA VS	// Maitri Vihar PS /398 /2023 ()
72	D-BLAPL/12393/2024	STATE OF ODISHA RAJKISHORE SAHOO @ RAJU VS	LAXMIDHAR MAHAPATRA VS	// NANDANKANAN /158 /2023 ()
73	D-BLAPL/12394/2024	STATE OF ODISHA SK. SAHIRUDDIN VS	PUSPAMITRA MOHAPATRA VS	// CHANDIPUR /46 /2024 ()
74	D-BLAPL/12398/2024	STATE OF ODISHA MUHAMMAD SHIBILY K VS	DEEPAK RANJAN PARIDA VS	// TUMUDIBANDHA /47 /2024 ()
75	D-BLAPL/12400/2024	STATE OF ODISHA TARAK BAIDYA VS	RAJESH RANJAN SAHOO VS	// MOTU /149 /2023 ()
76	D-BLAPL/12410/2024	STATE OF ODISHA PABITRA BALIARSINGH @ CHINTU VS	SUDHANSU SEKHAR DASH VS	// SAHID NAGAR P.S. /38 /2024 ()
77	D-BLAPL/12411/2024	STATE OF ODISHA RAMA PANDAKA VS	MANORANJAN PADHY VS	// POTTANGI /132 /2023 ()
78	D-BLAPL/12412/2024	STATE OF ODISHA RAMESH PANDAKA VS	MANORANJAN PADHY VS	// POTTANGI /132 /2023 ()
79	D-BLAPL/12413/2024	STATE OF ODISHA KAMALU PANDAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	// POTTANGI /132 /2023 () //

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80	D-BLAPL/12414/2024	HARIBANDHU PANDAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 0 //
81	D-BLAPL/12415/2024	URDHAB PANDAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 0 //
82	D-BLAPL/12416/2024	SWARAJ PANDAKA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /132 /2023 0 //
83	D-BLAPL/12417/2024	DEEPAK PANCHAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 0 //
84	D-CMP/18336/2024	HIRALAL PATEL VS KAMAL KUMAR AGRAWAL	AMIT PRASAD BOSE VS	// 0 //
85	D-CMP/18356/2024	HIRALAL PATEL VS KAMAL KUMAR AGRAWAL	AMIT PRASAD BOSE VS	// 0 //
86	D-CMP/18377/2024	PRESIDENT, SCHOOL MANAGING COMMITTEE, BALASORE VS SARASWATI BEHERA	ANUP KUMAR BOSE VS	// 0 //
87	D-CMP/18388/2024	KSHITISH CHANDRA TRIPATHY VS DURGA PRASAD PANIGRAHI	JYOTI RANJAN DEO VS	// 0 //
88	D-CMP/18400/2024	MANMOHAN SWAIN VS MANAS RANJAN SWAIN	DWARIKA PRASAD MOHANTY VS	// 0 //
89	D-CMP/18425/2024	AJAY KUMAR MOHAPATRA VS PADMA MOHANTY	SAMIR KUMAR MISHRA VS	// 0 //
90	D-CMP/18433/2024	ABHAYA PRASAD NAYAK VS SUCHISMITA JENA	PRAFULLA KUMAR LENKA VS	// 0 //
91	D-CMP/18456/2024	RABI @ RABINDRA MALLIK	ALOK KUMAR MOHANTY	//

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		VS	VS	0
92	D-CMP/18489/2024	AGANA @ AGANI MALLIK RAJENDRA PRASAD AGARWAL	BIBEKANANDA BHUYAN	//
		VS	VS	0
93	D-CONTC/18270/2024	PRAMATH PATTNAIK HRUSHIKESH JENA	ADV.	//
		VS	VS	0
94	D-CONTC/18274/2024	DEBIDUTTA BISWAL, I.F.S. RANAJIT KUMAR DEY	ADV	//
		VS	VS	0
95	D-CONTC/18281/2024	SUSHIL KUMAR LOHANI, SECY., PANCHAYATI RAJ AND DRINKING WATER DEPT., ODISHA, BBSR. RABINDRA KUMAR BISWAL	ADV.	//
		VS	VS	0
96	D-CONTC/18304/2024	PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE DEBASISH MISHRA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
97	D-CONTC/18315/2024	DR. SANTOSH KUMAR ROUT, DISTRICT EDUCATION OFFICER, CUTTACK PRASAN KUMAR RAY	ADV	//
		VS	VS	0
98	D-CONTC/18317/2024	ARAVIND AGRAWAL, I.A.S. PRANAYA KUMAR THATOI	ADV.	//
		VS	VS	0
99	D-CONTC/18320/2024	BHABANI SANKAR CHAYANI, DIRECTOR OF HIGHER EDUCATION, DEPT. PRAHARAJ MAJHI	ADV	//
		VS	VS	0
100	D-CONTC/18321/2024	DR.KAMAL LOCHAN MISHRA, I.A.S. LALATENDU MOHAPATRA	DIBYARANJAN BEHERA	//
		VS	VS	0
101	D-CONTC/18329/2024	SIDDHESWAR BALIRAM BONDAR, COLLECTOR, BHADRAK PRASANTA KUMAR PRADHAN	ADV.	//
		VS	VS	0
102	D-CONTC/18331/2024	MANAS RANJAN SWAIN, TAHASILDAR, BBSR SOUBHAGYA KUMAR NAYAK	ADV.	//
		VS	VS	0

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103	D-CONTC/18348/2024	SATYABRATA SAHU, I.A.S. PRASHANTA NANDA VS	AJIT CHANDRA MOHAPATRA VS	// // 0
104	D-CONTC/18352/2024	SURESH KUMAR VASISTH NRUSINGHA CHARANA SAHOO VS	ADV. VS	// // 0
105	D-CONTC/18355/2024	ER. SANTOSH KUMAR MAHAPATRA, CHIEF ENGINEER INDRABATI KOLAB BASIN, BARINIPUT, JEYPORE ALETHES KHARIN DHANPHUL VS	BHAGABAN MOHANTY VS	// // 0
106	D-CONTC/18359/2024	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. ALETHES KHARIN DHANPHUL VS	BHAGABAN MOHANTY VS	// // 0
107	D-CONTC/18360/2024	AMRESH KUMAR, MANAGING DIRECTOR, O.H.P.C.L, BBSR, KHORDHA ALETHES KHARIN DHANPHUL VS	BHAGABAN MOHANTY VS	// // 0
108	D-CONTC/18363/2024	BHAKTA CHARAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES DEPT. ALETHES KHARIN DHANPHUL VS	BHAGABAN MOHANTY VS	// // 0
109	D-CONTC/18364/2024	SANDHYA DAS, FINANCIAL ADVISOR CUM SPECIAL SECY., W.R DEPT., BBSR, KHORDHA ALETHES KHARIN DHANPHUL VS	BHAGABAN MOHANTY VS	// // 0
110	D-CONTC/18369/2024	SABORAM MEHER, ASSISTANT FINANCIAL ADVISOR, BARINIPUT, KORAPUT DIBYANI DALAI VS	JYOTSNA RANI TRIPATHY VS	// // 0
111	D-CONTC/18383/2024	ABHAY, I.P.S.(RETD.), CHAIRMAN, O.S.S.C, BBSR KUMAR GOURAB MOHAPATRA VS	ARUN KUMAR ACHARYA VS	// // 0
112	D-CONTC/18396/2024	ASWASTHI. S, I.A.S. BIMAL KUMAR MALLIA VS	ADV VS	// // 0
113	D-CONTC/18399/2024	D.BRUNDHA , I.A.S. PRASANTA KUMAR SAMAL VS	ADV VS	// // 0
		SIDHESWAR BALIRAM BONDAR, I.A.S.		//

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114	D-CONTC/18402/2024	GYANA RANJAN MISHRA VS MANORANJAN MALLICK, DIRECTOR, S AND ME DEPT.	LAXMAN BHOI VS	// 0 //
115	D-CONTC/18403/2024	KISHORE CHANDRA ROUTRAY VS TUSHAR JYOTI RANJAN, TAHASILDAR, BARANGA, CUTTACK	SAROJ KUMAR BHUYAN VS	// 0 //
116	D-CONTC/18409/2024	SUREN KUMAR PRADHAN VS MINA RANI MANDAL, O.E.S. I	ADV VS	// 0 //
117	D-CONTC/18410/2024	DR. BIPRANARAYAN MALLICK VS ARAVIND AGARWAL, I.A.S.	ADV VS	// 0 //
118	D-CONTC/18411/2024	GAJENDRA KUMAR DASH VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
119	D-CONTC/18412/2024	HEMANTA KUMAR SAHOO VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, BBSR	ADV. VS	// 0 //
120	D-CONTC/18413/2024	MAMATAMAYEE SAMAL VS ARAVIND AGARWAL, I.A.S.	ADV VS	// 0 //
121	D-CONTC/18415/2024	MURALIDHAR MUDULI VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
122	D-CONTC/18423/2024	ASHOK KUMAR SAHU VS ASWATHY S, I.A.S.	ADV VS	// 0 //
123	D-CONTC/18432/2024	GOPABANDHU PATTNAIK VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
124	D-CONTC/18443/2024	BISHNU PRIYA NANDA VS STATE OF ODISHA	ADV. VS	// 0 //
125	D-CONTC/18452/2024	PRATIMA KUMARI NANDA	ADV.	//

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		VS	VS	0
126	D-CONTC/18454/2024	ASWASTA S, I.A.S. PRATIMA KUMARI NANDA	ADV.	//
		VS	VS	0
127	D-CONTC/18458/2024	ASWASTA S, I.A.S. MAMATA MAHANTY	ADV	//
		VS	VS	0
128	D-CONTC/18460/2024	ASWATHY S., I.A.S. KALI CHARAN HOTTA	ADV	//
		VS	VS	0
129	D-CONTC/18462/2024	ASWATHY S., I.A.S. MANOJ KUMAR DAS	ADV.	//
		VS	VS	0
130	D-CONTC/18465/2024	AMIT KUMAR GARG, CHIEF EXECUTIVE OFFICER, TPSODL CORPORATE OFFICE, BERHAMPUR RANJIT KUMAR SARANGI	ADV.	//
		VS	VS	0
131	D-CONTC/18466/2024	NARASINGHA BHOI, I.P.S. PRATIVA MANJARI PRADHAN	ADV	//
		VS	VS	0
132	D-CONTC/18467/2024	CHAKAMANA PATRA, ZONE OFFICER II, L.A., S.I.P, BAHALDA HIRANYA KUMAR SAHOO	ADV.	//
		VS	VS	0
133	D-CONTC/18469/2024	AMRUT RUTURAJ, I.A.S. KSHETRA MOHAN BEHERA	ADV	//
		VS	VS	0
134	D-CONTC/18470/2024	RAMESH JALLI, EXECUTIVE ENGNR., R.W DIVISION 2, BALASORE BASANTA KUMAR BARIK	ADV	//
		VS	VS	0
135	D-CONTC/18472/2024	RAMESH JALI, EXECUTIVE ENGNR., R.W. DIVISION 2, SORO, BALASORE MANAS RANJAN SAHOO	ADV	//
		VS	VS	0
		AEAVIND AGARWAL, SECY., H.E. DEPT.		//
136	D-CONTC/18474/2024	KISHORE CHANDRA DIXIT	DILIP KUMAR PATNAIK	//
		VS	VS	0

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137	D-CONTC/18478/2024	RAMA CHANDRA PALATA , O.A.S. SHREE MOHAN JHA VS NEENA SINGH, I.P.S.	ADV VS	// // ()
138	D-CONTC/18485/2024	DEBENDRA NATH MALIK VS ASWATHY S., I.A.S.	ADV. VS	// // ()
139	D-CONTC/18490/2024	SUNIL KUMAR PATEL VS DR.GAVALI PARAG HARSHAD, I.A.S.	MERUSAGAR SAMANTARAY VS	// // ()
140	D-CRLA/12248/2024	DEBABRATA BARAL VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	DHENKANAL TOWN /236 /2022 () //
141	D-CRLA/12251/2024	BHABAGRAHI NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PURUNAKOTE /12 /2019 () //
142	D-CRLA/12353/2024	MAINUDDIN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SPL.TASK FORCE /1 /2018 () //
143	D-CRLA/12355/2024	SHYAMA MAJHI VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	BHAWANIPATNA SADAR /223 /2022 () //
144	D-CRLA/12364/2024	SANTOSH DALEI VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /180 /2016 () //
145	D-CRLA/12372/2024	DHANESWAR @ DHANURDHAR @ DHANU PALAI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BRAHMAGIRI /61 /2018 () //
146	D-CRLA/12384/2024	ANTARYAMI SENAPATI VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	EOW,BHUBANESWAR /99 /2023 () //
147	D-CRLA/12387/2024	BANA PRASKA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	BISSAMCUTTACK /50 /2019 () //

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148	D-CRLMC/12242/2024	SULOCHANA SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /78 /2019 () //
149	D-CRLMC/12246/2024	HARADHAN SAHU VS KETAKI GHIBELA	SHISHIR KUMAR SAMAL VS	//0 () //
150	D-CRLMC/12249/2024	BINA AGARWAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	RAGHUNATHPALI /40 /2023 () //
151	D-CRLMC/12253/2024	LIPU @ TADIA @ TINGIRI @ SUDHAKAR PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /109 /2018 () //
152	D-CRLMC/12257/2024	AKSHYA KUMAR NAMDEV @ DILA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BRAJARAJNAGAR /105 /2024 () //
153	D-CRLMC/12262/2024	PRATEEK KUMAR KAR @ PRATEEK KUMAR KAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	NAYAPALLI P.S. /355 /2019 () //
154	D-CRLMC/12265/2024	PRATEEK KUMAR KAR @ PRATEEP KUMAR KAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	NAYAPALLI P.S. /232 /2020 () //
155	D-CRLMC/12269/2024	PRATEEK KUMAR KAR @ PRATEEP KUMAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CHANDRASEKHARPUR /84 /2019 () //
156	D-CRLMC/12271/2024	PRATEEK KUMAR KAR @ PRATEEP KUMAR KAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CHANDRASEKHARPUR /84 /2019 () //
157	D-CRLMC/12274/2024	ASHIS KUMAR PATRA @ ASHIS PATRA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	SATYABADI /153 /2020 () //
158	D-CRLMC/12277/2024	DEBENDRA @ KANHEI DAS VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	KISSANNAGAR PS /34 /2022 () //
159	D-CRLMC/12280/2024	KALIA@MANAS CHANDRA SAHU@SAHOO	SMRUTI RANJAN ROUT	DHARMASALA /104 /2016

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		VS	VS	()
160	D-CRLMC/12287/2024	STATE OF ODISHA TAPAN DAS	BIDESHI KUMAR GHADEI	// TANGI /136 /2013
		VS	VS	()
161	D-CRLMC/12290/2024	STATE OF ODISHA JUDHISTHIR SAHOO	SURYA KANTA PRADHAN	// CHHENDIPADA /524 /2023
		VS	VS	()
162	D-CRLMC/12296/2024	STATE OF ODISHA SONU BEHERA @ AKASH BEHERA	BIJAYA KUMAR BEHERA 1	// GOLANTHARA (BERHAMPUR) /432 /2023
		VS	VS	()
163	D-CRLMC/12299/2024	STATE OF ODISHA CHANDRA SEKHAR MISHRA	ALOK KUMAR DAS	// ERASAMA /151 /2023
		VS	VS	()
164	D-CRLMC/12340/2024	STATE OF ODISHA ABHAYA KUMAR JENA @ ABHAYA JENA	AMULYA RATNA PANDA	// BINJHARPUR /171 /2014
		VS	VS	()
165	D-CRLMC/12344/2024	STATE OF ODISHA RAJESH KUMAR MALLIK	AMULYA RATNA PANDA	// / /0
		VS	VS	()
166	D-CRLMC/12347/2024	STATE OF ODISHA MANASA KUMAR SATPATHY	NIRANJAN SINGH (1)	// SAMAL /51 /2022
		VS	VS	()
167	D-CRLMC/12360/2024	STATE OF ODISHA SHAIKH SULEMAN ALLI@SK. SULEMAN ALLI@S.K.SULEMAN ALLI	JYOTIRMAYA SAHOO	// DELANGA /205 /2016
		VS	VS	()
168	D-CRLMC/12371/2024	STATE OF ODISHA RANJAN MEHER	AMIT KUMAR NATH	// BAUNISUNI /71 /2023
		VS	VS	()
169	D-CRLMC/12381/2024	STATE OF ODISHA SMRUTI MOHANTY	BYOMAKESH TRIPATHY	// ATHGARH /220 /2023
		VS	VS	()
170	D-CRLMC/12386/2024	STATE OF ODISHA PRADEEP KUMAR AGASTI@PRADEEP AGASTI	RAGHUNATH SINGH	// INFOCITY PS /22 /2020
		VS	VS	()

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171	D-CRLMC/12399/2024	STATE OF ODISHA DAMBARUDHAR JENA@DAMBURUDHAR JENA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /119 /2011 ()
172	D-CRLMC/12404/2024	STATE OF ODISHA PRATAP SAHOO@PRATAP KUMAR SAHOO VS	PRAVASH CH JENA VS	// CHOUDWAR /84 /2004 ()
173	D-CRLMC/12405/2024	STATE OF ODISHA SAINI BHADRAPATI VS	CHANDRAKANTA NAYAK VS	// BADAMBADI /100 /2024 ()
174	D-CRLMP/12267/2024	STATE OF ODISHA SAMERENDRA SAHOO VS	H.V.B.R.K.DORA VS	// / /0 ()
175	D-CRLMP/12288/2024	STATE OF ODISHA SUSMITA MISHRA VS	SUJIT KUMAR SAHU VS	// / /0 ()
176	D-CRLMP/12291/2024	STATE OF ODISHA HIMANSHU PATEL VS	BHOJARAJ SETH VS	// / /0 ()
177	D-CRLMP/12318/2024	STATE OF ODISHA PRADIPTA MOHAN DAS VS	LINGARAJ MOHANTY VS	// / /0 ()
178	D-CRLMP/12380/2024	STATE OF ODISHA SIBANARAYAN PARIDA VS	ACHYUTANANDA PATTANAİK VS	// / /0 ()
179	D-CRLMP/12392/2024	STATE OF ODISHA RASMITA HARICHANDAN VS	JAYADEBA BEHERA VS	// / /0 ()
180	D-CRLMP/12397/2024	STATE OF ODISHA BHAJAMAN SETHI VS	KABIRAJ PRADHAN VS	// / /0 ()
181	D-CRLMP/12401/2024	STATE OF ODISHA NAKULA PRADHAN @ NAKUL KUMAR PRADHAN VS STATE OF ODISHA	ABHIJIT MOHANTY VS	// / /0 ()

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182	D-CRLMP/12407/2024	SUSHREE SUBHASHREE MAHAPATRA VS COMMISSIONER OF POLICE, BBSR	RAJEET ROY VS	//0 0 //
183	D-CRLREV/12418/2024	BISWAJIT MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 0 //
184	D-CRP/18338/2024	CHINMAYA HOTA VS MEENAKHI PANDA	AMIT PRASAD BOSE VS	//0 0 //
185	D-MACA/18427/2024	D.M, TATA AIG GENERAL INSURANCE CO. L.T.D VS ISWAR CHANDRA BEHERA	AVIJIT PATNAIK VS	//0 0 //
186	D-MACA/18434/2024	TATA AIG GENERAL INSURANCE CO. L.T.D. VS BISMAYA CHURA	AVIJIT PATNAIK VS	//0 0 //
187	D-MACA/18496/2024	ROHIT KUMAR SAHOO VS NIHAR RANJAN SAHOO	BISWAJIT MOHANTY VS	//0 0 //
188	D-RPFAM/18406/2024	MAHESWATA DAS@ BARIK VS AKSHAYA KUMAR BARIK	AKSHAYA KUMAR SAHOO VS	//0 0 //
189	D-RPFAM/18451/2024	KAILASH CHANDRA NAYAK VS HARAPRIYA NAYAK @ SAHOO	ACHYUTANANDA PATTANAİK VS	//0 0 //
190	D-RVWPET/18493/2024	SWASTIK BUILDERS AND DEVELOPERS P.V.T, L.T.D. VS KUNI @ KUNILATA JENA	BIBEKANANDA BHUYAN VS	//0 0 //
191	D-TRP(C)/18291/2024	DIPTIMAYEE NATH VS PRASANNA KUMAR NATH SHARMA	SWATIREKHA JENA VS	//0 0 //
192	D-TRP(C)/18367/2024	SUBHA ARCHANA LENKA VS DEVANANDA LENKA	LAXMAN PRADHAN VS	//0 0 //
193	D-TRP(C)/18482/2024	PUJA RANI PRADHAN	AMLAN SHAKTI PAUL	//

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		VS	VS	0
194	D-WA/18258/2024	ANIL KUMAR ROUTRAY ORISSA WATER SUPPLY AND SEWERAGE BOARD	SAILAZA NANDAN DAS	//
		VS	VS	0
195	D-WA/18259/2024	TANMAYEE MOHANTY STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	0
196	D-WA/18265/2024	RABI NARAYAN PANDA ORISSA WATER SUPPLY AND SEWERAGE BOARD	SAILAZA NANDAN DAS	//
		VS	VS	0
197	D-WA/18266/2024	LAXMIDHAR NAYAK ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR	SAILAZA NANDAN DAS	//
		VS	VS	0
198	D-WA/18268/2024	PANCHANAN SAHOO ORISSA WATER SUPPLY AND SEWERAGE BOARD	SAILAZA NANDAN DAS	//
		VS	VS	0
199	D-WA/18269/2024	PRAMOD KUMAR PATRA ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR	SAILAZA NANDAN DAS	//
		VS	VS	0
200	D-WA/18273/2024	SAROJ KUMAR RAY ORISSA WATER SUPPLY AND SEWERAGE BOARD	SAILAZA NANDAN DAS	//
		VS	VS	0
201	D-WA/18275/2024	DIPAK KUMAR RAJ ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR	SAILAZA NANDAN DAS	//
		VS	VS	0
202	D-WA/18276/2024	PRASANTA KUMAR MOHANTY ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR	SAILAZA NANDAN DAS	//
		VS	VS	0
203	D-WA/18279/2024	MAMATA BARIK ORISSA WATER SUPPLY AND SEWERAGE BOARD	SAILAZA NANDAN DAS	//
		VS	VS	0
204	D-WA/18284/2024	MANAGOBINDA DAS ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR	SAILAZA NANDAN DAS	//
		VS	VS	0

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205	D-WA/18286/2024	MAMITA DASH ORISSA WATER SUPPLY AND SEWERAGE BOARD VS	SAILAZA NANDAN DAS VS	// // 0
206	D-WA/18290/2024	KALUCHARAN JENA ORISSA WATER SUPPLY AND SEWERAGE BOARD VS	SAILAZA NANDAN DAS VS	// // 0
207	D-WA/18294/2024	TUSHAR RANJAN PANDA ORISSA WATER SUPPLY AND SEWERAGE BOARD VS	SAILAZA NANDAN DAS VS	// // 0
208	D-WA/18297/2024	SANGRAM KESARI BHUYAN ORISSA WATER SUPPLY AND SEWERAGE BOARD VS	SAILAZA NANDAN DAS VS	// // 0
209	D-WA/18298/2024	NALINIKANTA JENA ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR VS	SAILAZA NANDAN DAS VS	// // 0
210	D-WA/18299/2024	SURENDRA KUMAR DAS ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR VS	SAILAZA NANDAN DAS VS	// // 0
211	D-WA/18301/2024	MAMTA DAS ORISSA WATER SUPPLY AND SEWERAGE BOARD VS	SAILAZA NANDAN DAS VS	// // 0
212	D-WA/18307/2024	KHETRABASI DASH ORISSA WATER SUPPLY AND SEWERAGE BOARD VS	SAILAZA NANDAN DAS VS	// // 0
213	D-WA/18308/2024	RAJKISHORE TRIPATHY DR. MINARANIBHUYAN VS	SIBANARAYAN BISWAL VS	// // 0
214	D-WA/18312/2024	STATE OF ODISHA ODISHA STAFF SELECTION COMMISSION,BHUBANESWAR VS	SANJIB SWAIN,S.C(O.S.S.C) VS	// // 0
215	D-WA/18318/2024	RAJAT KUMAR PRADHAN ORISSA WATER SUPPLY AND SEWERAGE BOARD VS	SAILAZA NANDAN DAS VS	// // 0
		SANJURANI PRADHAN		//

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216	D-WA/18328/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS SATISH PRASAD NANDA	SAILAZA NANDAN DAS VS	// 0 //
217	D-WA/18333/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD, VS HEMANTA ROUT	SAILAZA NANDAN DAS VS	// 0 //
218	D-WA/18335/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR VS GAGAN BIHARI SAHOO	SAILAZA NANDAN DAS VS	// 0 //
219	D-WA/18339/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS SISIR KUMAR SAHOO	SAILAZA NANDAN DAS VS	// 0 //
220	D-WA/18347/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS BIBHUTI BHUSAN DAS	SAILAZA NANDAN DAS VS	// 0 //
221	D-WA/18350/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS AKSHAY KUMAR BAHINIPATI	SAILAZA NANDAN DAS VS	// 0 //
222	D-WA/18357/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS BIJAY KUMAR SAMAL	SAILAZA NANDAN DAS VS	// 0 //
223	D-WA/18370/2024	STATE OF ODISHA VS BIJAYA KUMAR PATTANAIAK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
224	D-WA/18391/2024	STATE OF ODISHA VS SUBASH CHANDRA SAHU	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
225	D-WA/18394/2024	STATE OF ODISHA VS RAM PRASAD CHOUDHURY	BIPLAB MOHANTY,A.G.A VS	// 0 //
226	D-WA/18397/2024	STATE Of ODISHA VS BINOD BIHARI KHUNTIA	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
227	D-WA/18419/2024	TAPASWINI JENA	DURGESH NARAYAN RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WA/18424/2024	STATE OF ODISHA	BIPAB MOHANTY,A.G.A	//
		VS	VS	0
		ANJAN KUMAR MAHARANA		//
229	D-WA/18426/2024	SANJU RANA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WA/18429/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	//
		VS	VS	0
		KUMUDINI BARIK		//
231	D-WA/18436/2024	LIZASMITA NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WA/18442/2024	THE B.M., UNION BANK OF INDIA, BARUAN BRANCH, JAJPUR	AMIT KUMAR NATH	//
		VS	VS	0
		BINAPANI PATTANAIAK		//
233	D-WP(C)/18257/2024	RAMAKRISHAN SAHU	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/18260/2024	MANORANJAN MOHAPATRA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/18261/2024	HADIBANDHU MALLA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/18262/2024	PRASANTA KUMAR PATTANAIAK	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/18263/2024	KRUSHNA CHANDRA PRADHAN	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/18264/2024	PRUSOTTAM TRIPATHY	SAPAN KUMAR PAL	//
		VS	VS	0

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239	D-WP(C)/18267/2024	STATE OF ODISHA KAILAS CHANDRA PRADHAN VS	SAPAN KUMAR PAL VS	// // 0
240	D-WP(C)/18271/2024	STATE OF ODISHA UMESH NAIK VS	KUNAL KUMAR SWAIN VS	// // 0
241	D-WP(C)/18272/2024 WP(C)/10101/2024	STATE OF ODISHA ARNAPURNA PARIDA VS	ASHOK KUMAR MOHANTY VS	// // 0
242	D-WP(C)/18277/2024	UNION OF INDIA SATYABADI SAHU VS	KUNAL KUMAR SWAIN VS	// // 0
243	D-WP(C)/18278/2024	STATE OF ODISHA BENUDHAR MOHARANA VS	SAPAN KUMAR PAL VS	// // 0
244	D-WP(C)/18280/2024 WP(C)/10080/2024	STATE OF ODISHA DIPTI RANJAN SETHY VS	KUNAL KUMAR SWAIN VS	// // 0
245	D-WP(C)/18282/2024	STATE OF ODISHA RAMCHANDRA MURMU VS	ER. NAGENDRA KUMAR MOHANTY VS	// // 0
246	D-WP(C)/18283/2024	STATE OF ODISHA SESHADEV PATRA VS	KUNAL KUMAR SWAIN VS	// // 0
247	D-WP(C)/18285/2024	STATE OF ODISHA LABA DURGA VS	KUNAL KUMAR SWAIN VS	// // 0
248	D-WP(C)/18287/2024	STATE OF ODISHA SANDHYARANI JENA VS	KUNAL KUMAR SWAIN VS	// // 0
249	D-WP(C)/18288/2024	STATE OF ODISHA BRUNDABAN MAHANANDIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //

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250	D-WP(C)/18289/2024	BIPIN BIHARI MAJHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	D-WP(C)/18292/2024	PRATAP KUMAR NANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
252	D-WP(C)/18293/2024	BHAKTARAJ DEB GOSWAMI VS MINAKHI GOSWAMY	ARABINDA TRIPATHY VS	// 0 //
253	D-WP(C)/18295/2024	BANSIDHAR PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
254	D-WP(C)/18296/2024	BAIDHAR ROUT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //
255	D-WP(C)/18300/2024 WP(C)/10107/2024	DHARANIDHAR ROUTRAY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
256	D-WP(C)/18302/2024 WP(C)/10077/2024	SANJAY KUMAR SUBUDHI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
257	D-WP(C)/18303/2024	M/S LOKANATH PARIDA, JATANI, KHORDA VS STATE TAX OFFICER, CT AND GST, JATNI CIRCLE, JATNI, ODISHA	ITISHREE TRIPATHY VS	// 0 //
258	D-WP(C)/18305/2024 WP(C)/10079/2024	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
259	D-WP(C)/18306/2024 WP(C)/10105/2024	SACHIDANANDA PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
260	D-WP(C)/18309/2024	SUBAS MAHARANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
261	D-WP(C)/18310/2024	YOU DHISTIRA DAS	KUNAL KUMAR SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/18311/2024	SANTANU KUMAR PATNAIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/18313/2024	LAXMAN TARAI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/18314/2024	CHARAN MUDULI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/18316/2024	ASHOK TOPPO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/18319/2024	ALEKHA KANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/18322/2024	E.JAGADISWARA RAO	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/18323/2024	BASANTI DEI	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/18324/2024	SUKUMAR BEHERA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/18325/2024	BANAMBAR PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/18326/2024	BIJAY KUMAR NAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/18327/2024	R.DAMAYANTI REDDY	KRISHNA CHANDRA SAHU	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/18330/2024	STATE OF ODISHA CHINMAYA HOTA VS MEENAKHI PANDA	AMIT PRASAD BOSE VS	// // 0 //
274	D-WP(C)/18332/2024	PRATYUSHA RAJESHWARI SINGH VS ELECTION COMMISSION OF INDIA	SOUMYARANJAN PRADHAN VS	// 0 //
275	D-WP(C)/18334/2024	HIMADRI KANUNGO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
276	D-WP(C)/18337/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
277	D-WP(C)/18340/2024	BIVASH PRASAD SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
278	D-WP(C)/18341/2024	HAREKRUSHNA JENA VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// 0 //
279	D-WP(C)/18342/2024	PRAMOD KUMAR PANDEY VS THE COMMISSIONER, CT AND GST, ODISHA CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
280	D-WP(C)/18343/2024	PARSURAM JENA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
281	D-WP(C)/18344/2024	MINI MUNDA VS RADHA BISHNU SAHOO	JEEVANJYOTI MOHANTY VS	// 0 //
282	D-WP(C)/18345/2024	PRAMOD KUMAR PANDEY VS THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
283	D-WP(C)/18346/2024	SATYA GOBINDA BEHERA VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/18349/2024	PRAMOD KUMAR PANDEY VS THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
285	D-WP(C)/18351/2024	JAYANTI NAIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
286	D-WP(C)/18353/2024	PRAMOD KUMAR PANDEY VS THE COMMISSIONER, CT AND GST, ODISHA CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
287	D-WP(C)/18354/2024	BASANTA KUMAR MALLICK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
288	D-WP(C)/18358/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
289	D-WP(C)/18361/2024	M/S ACRUX REALCON PRIVATE LTD,BBSR VS THE ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	BANSHIDHAR BAUG VS	// 0 //
290	D-WP(C)/18362/2024 WP(C)/10087/2024	BANAMALI BARIK VS STATE OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //
291	D-WP(C)/18365/2024	MADAN MOHAN PARICHHA VS ODISHA FOREST DEVELOPMENT CORPORATION LTD, BBSR	RABINDRA KUMAR SAHOO VS	// 0 //
292	D-WP(C)/18366/2024	DR. AJIT KUMAR JENA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
293	D-WP(C)/18368/2024	NIRANJAN DALEI VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
294	D-WP(C)/18371/2024	SANKARSAN BEHERA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
295	D-WP(C)/18372/2024	JOGENDRANATH SAHU	GYANESWAR SATPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/18373/2024	SIKANDAR KUMAR	ACHYUTA NANDA ROUSTRAY	//
		VS	VS	0
		FOOD CORPORATION OF INDIA, NEW DELHI		//
297	D-WP(C)/18374/2024	LALIT LAKRA	UMARANI PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/18375/2024	BATAKRUSHNA PANDA	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/18376/2024	PABITRA MOHAN DASH	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/18378/2024	NABAKISHORE BARIK	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/18379/2024	SMITARANI KANANGO	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/18380/2024	PRAVAKAR SAHOO	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/18381/2024	KSHIROD KUMAR DAS	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/18382/2024	SUBASH CHANDRA PRADHAN	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/18384/2024	ASHOK KUMAR DAS	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/18385/2024	GANGADHAR BARIK	SURENDRA KUMAR SAHOO	//
		VS	VS	0

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307	D-WP(C)/18386/2024	STATE OF ODISHA UGRASEN PANDA VS	JATINDRA KUMAR NAYAK VS	// // 0
308	D-WP(C)/18387/2024	STATE OF ODISHA KABITA BEHERA VS	RABINDRA KUMAR PATNAIK VS	// // 0
309	D-WP(C)/18389/2024	ADDITIONAL TAHASILDAR, THAKURMUNDA TAHASIL M/S SWASTIK ENTERPRISES, CUTTACK VS	BIDYADHAR MANSING VS	// // 0
310	D-WP(C)/18390/2024	BANK OF BARODA, CUTTACK ER.BIRENDRA KUMAR KHURA VS	LINGARAJ MOHANTY VS	// // 0
311	D-WP(C)/18392/2024	STATE OF ODISHA SASMITA NAYAK VS	BHABANI SHANKAR DASPARIDA VS	// // 0
312	D-WP(C)/18393/2024	STATE OF ODISHA PRAFULA CHANDRA PANDA VS	PRAMOD KUMAR TRIPATHY VS	// // 0
313	D-WP(C)/18395/2024	MANAGING DIRECTOR, CWC,NEW DELHI BALADEV JEW SEVASHRAMA, JAJPUR VS	RAMAKANTA SARANGI VS	// // 0
314	D-WP(C)/18398/2024	STATE OF ODISHA DEBANSU KUMAR PATNAIK VS	SATYABRATA SATAPATHY VS	// // 0
315	D-WP(C)/18401/2024	STATE OF ODISHA RANJAN PRADHAN VS	ANURAG PATI VS	// // 0
316	D-WP(C)/18404/2024	STATE OF ODISHA BRAHMA PRASAD BHOL VS	SUBRATA PANDA VS	// // 0
317	D-WP(C)/18405/2024	COLLECTOR CUM D.M., PURI SUMCON INFRAVENTURES LLP, KOLKATA VS	SIDHANTA DWIBEDI VS	// // 0
		UNION OF INDIA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/18407/2024	DEBAHARI MALANA VS THE ADDL. COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
319	D-WP(C)/18408/2024	MAGATA PADHI VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
320	D-WP(C)/18414/2024	JITENDRA NATH DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
321	D-WP(C)/18416/2024	RABINDRANATH PANDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
322	D-WP(C)/18417/2024	SUSANTA PRASAD BHUE VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
323	D-WP(C)/18418/2024	BIDYADHAR ROUT VS THE LAND ACQUISITION OFFICER, SAMBALPUR	SRINIBASH SATAPATHY VS	// 0 //
324	D-WP(C)/18420/2024	MOHAMMAD AJHARUDDIN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
325	D-WP(C)/18421/2024	AKSHYA KUMAR PATRA VS STATE BANK OF INDIA	ANIRUDHA DAS VS	// 0 //
326	D-WP(C)/18422/2024	MADHUSUDAN PATLASINGH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
327	D-WP(C)/18428/2024	M/S DEVI PRASAD MISHRA VS DEPUTY DIRECTOR(REVENUE), ESIC, BBSR	JOSEPH MOHANTY VS	// 0 //
328	D-WP(C)/18430/2024	PRANAKRUSHNA BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
329	D-WP(C)/18431/2024	AMIT KUMAR PRUSTY	RAMDAS ACHARY	//

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		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/18435/2024	M/S PADMA TRADERS, KHURDA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//
331	D-WP(C)/18437/2024	MOHAN CHARAN SINGH	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/18438/2024	BIJOY KUMAR NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/18439/2024	SARAT CHANDRA KHANDAI	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/18440/2024	RACHITA KUMARI PASPUREDDY	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/18441/2024	AJIT KUMAR BEHERA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/18444/2024	SANJUKTABALA NATH	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/18445/2024	NARMADA MAHARANA	PIYUSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/18446/2024	SUDHAKARA PUROHIT	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/18447/2024	NARAYAN SETHI	RABINDRA NATH PRUSTY	//
		VS	VS	0
		G.M, UNION BANK OF INDIA, BBSR		//
340	D-WP(C)/18448/2024	BASANTI MATIA	AUROBINDA SAHOO	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/18449/2024	STATE OF ODISHA M/S MOHAPTRA ENGINEERING , CUTTACK VS	BISHNU PRASAD RATH VS	// // 0
342	D-WP(C)/18450/2024	THE JOINT COMMISSIONER OF STATE TAX (APPEAL) MADHURI NAYAK VS	KABALAY PANDA VS	// // 0
343	D-WP(C)/18453/2024	STATE OF ODISHA MD, ODISHA HYDRO POWER CORPORATION LTD,BBSR VS	RUPESH KUMAR KANUNGO VS	// // 0
344	D-WP(C)/18455/2024	P.O. LABOUR COURT, SAMBALPUR M/S ORISSA STEVEDORES LIMITED, OSL-TOWER, CUTTACK VS	SUBASH CHANDRA SAHOO VS	// // 0
345	D-WP(C)/18457/2024	DY. COMMNR OF CT AND GST CIRCLE, CUTTACK-1 MALAYA RANJAN SWAIN VS	LAXMINARAYAN PATEL VS	// // 0
346	D-WP(C)/18459/2024	STATE OF ODISHA SIMANCHALMOHAPATRA VS	LAXMIKANTA MOHANTY VS	// // 0
347	D-WP(C)/18461/2024	STATE OF ODISHA SANJIB KUMAR DAS VS	SATYAJIT MOHAPATRA (2) VS	// // 0
348	D-WP(C)/18463/2024	STATE OF ODISHA PRIYA RANJAN PATRA VS	ACHYUTANANDA PATTANAİK VS	// // 0
349	D-WP(C)/18464/2024	STATE OF ODISHA GEETANJALI MISHRA VS	PRATIK DASH VS	// // 0
350	D-WP(C)/18468/2024	STATE OF ODISHA SWARNALATA PATTNAYAK VS	SAIBRATA RATH VS	// // 0
351	D-WP(C)/18471/2024	STATE OF ODISHA KARUNAKAR SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/18473/2024	NEAPL GHADEI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
353	D-WP(C)/18475/2024	ASHOK KUMAR SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
354	D-WP(C)/18476/2024	HADIBANDHU ROURAY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
355	D-WP(C)/18477/2024	ABHIMANYU SASMAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
356	D-WP(C)/18479/2024	RAGHU CHARAN PRADHAN VS THE SECY, REVENUE AND DISASTER MANAGEMENT, BBSR	DR.JANMEJAYA RAY VS	// 0 //
357	D-WP(C)/18480/2024	BHIKARI CHARAN LENKA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
358	D-WP(C)/18481/2024	SHIBARAM DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
359	D-WP(C)/18483/2024	FEROZ KHAN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
360	D-WP(C)/18484/2024	BENUDHAR ROUT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
361	D-WP(C)/18486/2024	DHANANJAY DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
362	D-WP(C)/18487/2024	NIRANJAN DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
363	D-WP(C)/18488/2024	BHOLANATH ROUT	KANANBALA ROY CHOUDHURY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	D-WP(C)/18491/2024	COMMISSIONER CUM SECY, BSE, CUTTACK SUSHIL KUMAR AGARWALLA	MERUSAGAR SAMANTARAY	//
		VS	VS	0
365	D-WP(C)/18492/2024	STATE OF ODISHA SAUDAMINI DEI	PITAMBAR PANDA	//
		VS	VS	0
366	D-WP(C)/18494/2024	STATE OF ODISHA CHANDRA SEKHAR NANDA	NIHAL RATH	//
		VS	VS	0
367	D-WP(C)/18495/2024	STATE OF ODISHA MUKUNDA KANHAR	ANIMA KUMARI DEI	//
		VS	VS	0
368	D-WP(C)/18497/2024	GOVT OF ODISHA MAHIMA MANJARI SWAIN	GOURI MOHAN RATH	//
		VS	VS	0
369	D-WP(C)/18498/2024	STATE OF ODISHA DEBASIS BHARDWAJ	AUROVINDA MOHANTY	//
		VS	VS	0
370	D-WP(C)/18499/2024	CHIEF EXECUTIVE OFFICER, TPCODL, IDCO TOWER, BBSR MADHUSMITA PRADHAN	BISHNU PRASAD PRADHAN	//
		VS	VS	0
371	D-WP(C)/18500/2024	STATE OF ODISHA SHAKTI PRASAD SAHOO	GOURI MOHAN RATH	//
		VS	VS	0
372	D-WP(C)/18501/2024	STATE OF ODISHA RITA PARICHHA	SIDHARTH MALLICK	//
		VS	VS	0
373	D-WP(C)/18502/2024	THE NATIONAL HORTICULTURE BOARD, BBSR BISHNU PRASAD JENA	BISHNU PRASAD PRADHAN	//
		VS	VS	0
374	D-WP(C)/18503/2024	STATE OF ODISHA JAHAR ALLI KHAN	KHIROD CHANDRA MAJHI	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/18504/2024	R.T.T.O.BBSR 1, KHURDA RAMESH SONI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // 0 //
376	D-WP(C)/18505/2024	PATI KHILLA VS STATE OF ORISSA	CHITTA RANJAN LENKA VS	// 0 //
377	D-WP(C)/18506/2024	SUDAM CHANDRA PRUSTY VS R.T.O. BBSR 1, KHURDA	KHIROD CHANDRA MAJHI VS	// 0 //
378	D-WP(C)/18507/2024	M.KRISHNA RAO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
379	D-WP(C)/18508/2024	BIJAYA SETHI VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
380	D-WP(C)/18509/2024	SUNDARMANI BARIK VS UNION OF INDIA	ANIRUDHA NAYAK VS	// 0 //
381	D-WP(C)/18510/2024	SURESH CHANDRA SINGH VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
382	D-WP(C)/18511/2024	MANDAKINI MOHAPATRA VS STATE OF ODISHA	SARADA DASH VS	// 0 //
383	D-WP(C)/18512/2024	MAMATA RANI JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
384	D-WP(C)/18513/2024	RINA SINKU VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
385	D-WP(C)/18514/2024	MANTU SETHI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WPCRL/12281/2024	RENUBALA DASH VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	KISSANNAGAR PS /155 /2023 () //
387	D-WPCRL/12336/2024	SARASWATI BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	//0 () //
388	D-WPCRL/12350/2024	RENUBAL PATRA VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	//0 () //
389	D-ABLAPL/12231/2024	SK SAUKAT VS STATE OF ODISHA	AMLANJYOTI ROUT VS	CUTTACK SADAR /156 /2024 () //
390	D-ABLAPL/12232/2024	SK. GULZAR VS UNION OF INDIA (RAILWAY)	LALITENDU BHUYAN VS	//0 () //
391	D-ABLAPL/12237/2024	SK SAHID VS STATE OF ODISHA	BHARAT JALLI VS	GOP /89 /2024 () //
392	D-ABLAPL/12239/2024	EJAJUL MALLIK VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /154 /2024 () //
393	D-ABLAPL/12240/2024	WASIM AKRAM @ BULLET VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /57 /2024 () //
394	D-ABLAPL/12241/2024	LAXMIKANTA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 () //
395	D-ABLAPL/12245/2024	PRAMOD KUMAR PRADHAN @ RANJAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /98 /2024 () //
396	D-ABLAPL/12264/2024	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	//0 () //
397	D-ABLAPL/12266/2024	K. SANTOSH KUMAR DORA @ K. SANTOSH DORA	PRASANTA KUMAR PANDA	JARADA /133 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/12272/2024	PURNACHANDRA SAHOO @ MUNA SAHOO	ARADA JENA	JAJPUR ROAD /189 /2024
		VS	VS	()
		STATE OF ODISHA		//
399	D-ABLAPL/12276/2024	TRINATH KHEMUNDU	SANJEEB KUMAR JENA	NANDAPUR /85 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/12279/2024	PABITRA KUMAR SWAIN	SRINIBASH SATAPATHY	KAKATAPUR /160 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/12282/2024	MANGARAJ PALLAUR	SUBHRA NARAYAN GAYA	JAGATSINGPUR /345 /2024
		VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/12283/2024	SHISHAK RATH	MAHESH SETHI	LINGARAJ P.S. /135 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/12289/2024	SUBASISH DAS	BICITRA NARAYANA SATAPATHY	KUJANGA /553 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/12293/2024	BHAGAT RANA @ BHARAT RANA	TIRTH KUMAR SAHU	SAINTALA /118 /2006
		VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/12294/2024	SUMANTA @ SUMAN PUNJI	BRAJA KISHOR PANDA	KOMNA PS /173 /2012
		VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/12297/2024	RENUBALA SETHY	TRILOCHAN DASH	JAGATSINGPUR /150 /2024
		VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/12298/2024	BATU @ DEEBAN SANDHA	CHIRANJIB ROUT	KANIHA /39 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/12300/2024	SANTOSH MOHANTY	BIKRAM KESHARI BAL	SALIPUR /3 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/12301/2024	STATE OF ODISHA BABU @ GATI KRUSHNA NAYAK VS	CHIRANJIB ROUT VS	// KANIHA /295 /2022 ()
410	D-ABLAPL/12302/2024	STATE OF ODISHA GITA PADHI VS	DHARMENDRA SETHY VS	// PIRAHAT P.S /77 /2024 ()
411	D-ABLAPL/12303/2024	STATE OF ODISHA NARENDRA KUMAR MOHAPATRA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /324 /2024 ()
412	D-ABLAPL/12306/2024	STATE OF ODISHA GYANARANJAN MAHALIK VS	PRAMOD KUMAR JENA VS	// GOPALPUR /40 /2024 ()
413	D-ABLAPL/12312/2024	STATE OF ODISHA KAILASH MOHANTY @ KALAPATARU MOHANTY VS	RAMANI KANTA PATTANAİK VS	// KUAKHIA /174 /2024 ()
414	D-ABLAPL/12319/2024	STATE OF ODISHA JAYA GURU ROUT VS	DEEPAK KU SAHOO VS	// TIGIRIA /80 /2024 ()
415	D-ABLAPL/12321/2024	STATE OF ODISHA ASHOK DASH VS	ANUGRAHA NARAYAN SAMANTRAY VS	// / /0 ()
416	D-ABLAPL/12322/2024	STATE OF ODISHA BULLET @ WASIM AKRAM @ BULLET VS	SOUMYA RANJAN DAS VS	// BISRA /59 /2024 ()
417	D-ABLAPL/12323/2024	STATE OF ODISHA SK. MUSTAK @ SK. MUKTAR @ BUTU VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /215 /2024 ()
418	D-ABLAPL/12324/2024	STATE OF ODISHA CHUDAMANI SETH @ MITU SETH VS	MADAN MOHAN DAS VS	// BIJEPUR /131 /2024 ()
419	D-ABLAPL/12327/2024	STATE OF ODISHA NITYA @ NITYANANDA KULADIP VS	BIRAJA PRASAD NANDA VS	// LAXMIPUR /69 /2024 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/12328/2024	SURESH JENA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BHADRAK RURAL /60 /2024 () //
421	D-ABLAPL/12329/2024	BASANT DAS @ BASANT KUMAR DAS VS UNION OF INDIA (RAILWAY)	PRASANTA KUMAR BARIK VS	//0 () //
422	D-ABLAPL/12330/2024	NAND LAL NAIK VS STATE OF ODISHA	SK. MEHERULLA VS	JHARBANDH /72 /2024 () //
423	D-ABLAPL/12331/2024	SK. ANISUR ALLI @ TIPUSULTAN @ TIKI VS STATE OF ODISHA	SATYA NARAYAN MOHAPATRA VS	PARADEEP LOCK /133 /2024 () //
424	D-ABLAPL/12334/2024	SRISANT KUMBHAR @ BUBU VS STATE OF ODISHA	DEBADATTA MOHANTY VS	SONEPUR /122 /2024 () //
425	D-ABLAPL/12335/2024	MITARANI BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /247 /2024 () //
426	D-ABLAPL/12338/2024	JAGANNATH BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /44 /2024 () //
427	D-ABLAPL/12342/2024	RAMA CHANDRA NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	BANSADA /124 /2024 () //
428	D-ABLAPL/12343/2024	AKASH KUMAR PANI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /344 /2023 () //
429	D-ABLAPL/12348/2024	BULU RANJAN ROUT @ BULA ROUT VS STATE OF ODISHA	SAKTI PRASAD DAS VS	INFOCITY PS /142 /2024 () //
430	D-ABLAPL/12351/2024	KITU NAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KHARABEL NAGAR P.S. /139 /2024 () //
431	D-ABLAPL/12358/2024	SANJAY KUMAR NAYAK	JYOTIRMAYA SAHOO	NIRAKARPUR /101 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/12362/2024	STATE OF ODISHA TIKINA KHATEI	JYOTIRMAYA SAHOO	// BUGUDA /291 /2024
		VS	VS	()
433	D-ABLAPL/12363/2024	STATE OF ODISHA SIBARAM PRADHAN	JYOTIRMAYA SAHOO	// BUGUDA /291 /2024
		VS	VS	()
434	D-ABLAPL/12365/2024	STATE OF ODISHA ANANDA SAHOO @ BAIDHAR SAHOO	SANGRAM KESHARI ROUT	// DHARMASALA /209 /2024
		VS	VS	()
435	D-ABLAPL/12370/2024	STATE OF ODISHA PRATAP NAIK	AKSHAYA KUMAR SAHOO	// COLLIERY /550 /2022
		VS	VS	()
436	D-ABLAPL/12373/2024	STATE OF ODISHA GANGADHAR SAHOO	DEEPAK PANDA	// TIGIRIA /55 /2023
		VS	VS	()
437	D-ABLAPL/12375/2024	STATE OF ODISHA PRASANT PRADHAN	RUPESH KUMAR MOHANTY	// NCB BHUBANESWAR /3 /2021
		VS	VS	()
438	D-ABLAPL/12376/2024	UNION OF INDIA YUDHISTIR DAS	RITURANJAN CHHOTARAY	// BANKI /135 /2024
		VS	VS	()
439	D-ABLAPL/12377/2024	STATE OF ODISHA SALO MARANDI	ACHYUTANANDA PATTANAİK	// Maitri Vihar PS /375 /2023
		VS	VS	()
440	D-ABLAPL/12379/2024	STATE OF ODISHA SABITA NAYAK	ALEKH CHANDRA MOHANTY	// CDA-II /49 /2024
		VS	VS	()
441	D-ABLAPL/12383/2024	STATE OF ODISHA BISHIKESAN MAHAKUD @ BISHIKETAN MAHAKUD	PARTHA SARATHI DAS	// KEONJHAR SADAR /269 /2024
		VS	VS	()
442	D-ABLAPL/12389/2024	STATE OF ODISHA KARTIK MAHAPATRA	KABIRAJ PRADHAN	// BANAPUR P.S. /54 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/12390/2024	STATE OF ODISHA BHARAT ADABAR VS	BYOMOKESH SAHOO VS	// BHATILI /308 /2023 ()
444	D-ABLAPL/12395/2024	STATE OF ODISHA SUNAB SWAIN @ SONAM SWAIN VS	GOPAL KRUSHNA MOHANTY VS	// BHANDARIPOKHARI /100 /2024 ()
445	D-ABLAPL/12396/2024	STATE OF ODISHA ZAMALUDDIN KHAN VS	SATYABRATA SENAPATI VS	// SORO /305 /2024 ()
446	D-ABLAPL/12402/2024	STATE OF ODISHA KALU CHARAN ACHARYA VS	RAKESH KUMAR MALLICK VS	// PATTAPUR (DIGAPAHANDI) /70 /2024 ()
447	D-ABLAPL/12403/2024	STATE OF ODISHA SUMI DAS VS	PRAVASH CHANDRA JENA VS	// JALESWAR /76 /2024 ()
448	D-ABLAPL/12406/2024	STATE OF ODISHA SAGAR GOUDA VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /134 /2024 ()
449	D-ABLAPL/12408/2024	STATE OF ODISHA GANESWAR BEHERA @ GANESH CHANDRA BEHERA VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /136 /2024 ()
450	D-ABLAPL/12409/2024	STATE OF ODISHA AKASH CHANDRA BEHERA @ RAKA @ RAKESH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// AIR FIELD P.S. /15 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :23/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/9/2023 GUAP/9/2023	SK. HAIDER ALI MP	ASHOK KUMAR DASH	8/2024
2	D-CRP/18338/2024 CRP/ /	CHINMAYA HOTA MP	AMIT PRASAD BOSE	28/2024
3	D-CRP/16/2023 CRP/16/2023	M/S. SWAGATH URETHANE PRIVATE LIM MP	MISANUPAM GHOSH,R.AGARWAL,R.RAJGARHIA,M.N.DAS,MANOJ K	29/2024
4	D-CRLMP/12267/2024 CRLMP/ /	SAMERENDRA SAHOO MP	H.V.B.R.K.DORA	102/2024
5	D-CRLMP/12267/2024 CRLMP/ /	SAMERENDRA SAHOO MP	H.V.B.R.K.DORA	103/2024
6	D-TRP(C)/18367/2024 TRP(C)/ /	SUBHA ARCHANA LENKA MP	LAXMAN PRADHAN	106/2024
7	D-TRP(C)/18482/2024 TRP(C)/ /	PUJA RANI PRADHAN MP	AMLAN SHAKTI PAUL	107/2024
8	D-RVWPET/18493/2024 RVWPET/ /	SWASTIK BUILDERS AND DEVELOPERS P MP	BIBEKANANDA BHUYAN	128/2024
9	D-RVWPET/18493/2024 RVWPET/ /	SWASTIK BUILDERS AND DEVELOPERS P MP	BIBEKANANDA BHUYAN	129/2024
10	D-RPFAM/18451/2024 RPFAM/ /	KAILASH CHANDRA NAYAK MP	ACHYUTANANDA PATTANAIK	178/2024
11	D-MATA/5447/2024 MATA/57/2024	SMRITARANI DASH ADHIKARI MP	AMIT PRASAD BOSE	181/2024
12	D-CONTC/17769/2024 CONTC/ /	BHIKARI CHARAN BALIARSINGH MP	PRAFULLA KUMAR MOHAPATRA	257/2024
13	D-SA/121/1994 SA/121/1994	BHAGIRATHI MP	MR.B.L.N.SWAMY,M/S.S.S.RAO,B.K.MOHANTY,M.K.SAHOO,M/S.S.E.H	340/2024
14	D-SA/121/1994 SA/121/1994	BHAGIRATHI MP	MR.B.L.N.SWAMY,M/S.S.S.RAO,B.K.MOHANTY,M.K.SAHOO,M/S.S.E.H	341/2024
15	D-CRLREV/699/2023 CRLREV/699/2023	ANANYA ROUSTRAY MP	AMIYA KUMAR MOHANTY (A)	352/2024
16	D-CRLREV/12418/2024 CRLREV/ /	BISWAJIT MALLIK MP	DEEPAK KU SAHOO	353/2024
17	D-BLAPL/10776/2024 BLAPL/3604/2024	SHIBA DIGAL MP	SUSANTA KUMAR LENKA	428/2024
18	D-BLAPL/10030/2024 BLAPL/3308/2024	SARADA PRASANA SAHOO MP	MANAS RANJAN PATRA	429/2024
19	D-BLAPL/6485/2024 BLAPL/2057/2024	BABUL@SOUMYA RANJAN SWAIN MP	BISWABHUSAN DAS	430/2024
20	D-BLAPL/10313/2024 BLAPL/3276/2024	RACHANA SAHU MP		431/2024
21	D-BLAPL/10608/2024 BLAPL/3396/2024	BACHAN NAYAK MP		432/2024
22	D-BLAPL/8589/2024 BLAPL/2669/2024	SASMAL DIGAL MP		433/2024
23	D-BLAPL/14355/2023 BLAPL/14355/2023	JHUNA BHOI MP	SANJIB KUMAR BHANJADEO	434/2024
24	D-CMP/18336/2024 CMP/ /	HIRALAL PATEL MP	AMIT PRASAD BOSE	458/2024
25	D-CMP/18356/2024 CMP/ /	HIRALAL PATEL MP	AMIT PRASAD BOSE	459/2024
26	D-CMP/18356/2024	HIRALAL PATEL	AMIT PRASAD BOSE	

27	CMP/ / D-CMP/18377/2024	MP PRESIDENT, SCHOOL MANAGING COMMITTEE, KANSARBOSE		460/2024
28	CMP/ / D-CMP/18388/2024	MP KSHITISH CHANDRA TRIPATHY	JYOTI RANJAN DEO	461/2024
29	CMP/ / D-CMP/18400/2024	MP MANMOHAN SWAIN	DWARIKA PRASAD MOHANTY	462/2024
30	CMP/ / D-CMP/18425/2024	MP AJAY KUMAR MOHAPATRA	SAMIR KUMAR MISHRA	463/2024
31	CMP/ / D-CMP/18433/2024	MP ABHAYA PRASAD NAYAK	PRAFULLA KUMAR LENKA	464/2024
32	CMP/ / D-CMP/18456/2024	MP RABI @ RABINDRA MALLIK	ALOK KUMAR MOHANTY	465/2024
33	CMP/ / D-CMP/18489/2024	MP RAJENDRA PRASAD AGARWAL	BIBEKANANDA BHUYAN	466/2024
34	CMP/ / D-ABLAPL/4365/2023	MP ARYAMAN PALEI @ MILAN	KISHORE KUMAR MISHRA	467/2024
35	ABLAPL/4365/2023 D-ABLAPL/7870/2024	MP BISHAL ROUT @ PIKUNA ROUT	RAKESH KUMAR SARANGI	756/2024
36	ABLAPL/2904/2024 D-ABLAPL/15522/2023	MP JEMA @ JEMAMANI BARIK		757/2024
37	ABLAPL/15522/2023 D-ABLAPL/7252/2024	MP SUBASISH DAS		758/2024
38	ABLAPL/2666/2024 D-ABLAPL/8982/2024	MP NANDA BARIK		759/2024
39	ABLAPL/3352/2024 D-ABLAPL/7709/2024	MP ABDUL LATIF @ TANYA		760/2024
40	ABLAPL/3029/2024 D-ABLAPL/5557/2024	MP SIYARAM SHARMA		761/2024
41	ABLAPL/2077/2024 D-ABLAPL/8578/2019	MP MAHENDRA KUMAR BISOI		762/2024
42	ABLAPL/8578/2019 D-ABLAPL/9248/2024	MP PARINA BEGUM @ PARI BIBI		763/2024
43	ABLAPL/3364/2024 D-ABLAPL/10679/2024	MP SUDHIP KUMAR PRADHAN	ASWINI KUMAR KARMI	764/2024
44	ABLAPL/3825/2024 D-ABLAPL/4646/2024	MP MAHENDRA KUMAR NAYAK		765/2024
45	ABLAPL/1763/2024 D-ABLAPL/5370/2022	MP SARASWATI SAHU		766/2024
46	ABLAPL/5370/2022 D-ABLAPL/8645/2024	MP JAYADEV ROUT		767/2024
47	ABLAPL/3325/2024 D-ABLAPL/7804/2024	MP PRAKASH DAS		768/2024
48	ABLAPL/2860/2024 D-ABLAPL/117/2024	MP DEBA@DEBARAJ ROUT		769/2024
49	ABLAPL/12/2024 D-ABLAPL/4345/2023	MP TAPAN BEHERA		770/2024
50	ABLAPL/4345/2023 D-ABLAPL/8349/2023	MP DR. KRUSHNA BOIPAI	MANAS KUMAR CHAND	771/2024
51	ABLAPL/8349/2023 D-MACA/13651/2024	MP M/S. ORIENTAL INSURANCE CO. L.T.D	PRASANTA KUMAR MAHALI	772/2024
52	MACA/ / D-MACA/13654/2024	MP M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	865/2024
53	MACA/ / D-MACA/14830/2024	MP RELIANCE GENERAL INSURANCE COMPANY LIMITED		866/2024
54	MACA/ / D-MACA/18427/2024	MP D.M, TATA AIG GENERAL INSURANCE CO. LTD	ANIL PATNAIK	867/2024
55	MACA/ / D-MACA/18434/2024	MP TATA AIG GENERAL INSURANCE CO. L.T.	DEVIJIT PATNAIK	868/2024
56	MACA/ / D-MACA/18496/2024	MP ROHIT KUMAR SAHOO	BISWAJIT MOHANTY	869/2024
57	MACA/ / D-MACA/18496/2024	MP ROHIT KUMAR SAHOO	BISWAJIT MOHANTY	870/2024
	MACA/ /	MP		871/2024

58	D-CRLA/12248/2024 CRLA/ /	DEBABRATA BARAL MP	RAMESH CHANDRA BEHERA	983/2024
59	D-CRLA/12251/2024 CRLA/ /	BHABAGRAHI NAIK MP	ARIJEET MISHRA	984/2024
60	D-CRLA/12251/2024 CRLA/ /	BHABAGRAHI NAIK MP	ARIJEET MISHRA	985/2024
61	D-CRLA/9390/2024 CRLA/ /	NARASINGHA GOUDA MP	KARUNAKAR NAYAK	986/2024
62	D-CRLA/8007/2024 CRLA/284/2024	SUSANTA BEHERA MP	TAPAS KUMAR ACHARYA	987/2024
63	D-CRLA/3288/2024 CRLA/ /	RAMESH BEHERA MP	KEDAR KUMAR DASH	988/2024
64	D-CRLA/12353/2024 CRLA/ /	MAINUDDIN MP	SATYA NARAYAN MISHRA 4	989/2024
65	D-CRLA/12353/2024 CRLA/ /	MAINUDDIN MP	SATYA NARAYAN MISHRA 4	990/2024
66	D-CRLA/12353/2024 CRLA/ /	MAINUDDIN MP	SATYA NARAYAN MISHRA 4	991/2024
67	D-CRLA/314/2018 CRLA/314/2018	P.BADRI PRASAD PATRA@RAO MP	M/S.AJODHYA RANJAN DASH	992/2024
68	D-CRLA/12355/2024 CRLA/ /	SHYAMA MAJHI MP	HEMANTA KUMAR MUND	993/2024
69	D-CRLA/12355/2024 CRLA/ /	SHYAMA MAJHI MP	HEMANTA KUMAR MUND	994/2024
70	D-CRLA/12364/2024 CRLA/ /	SANTOSH DALEI MP	HIMANSHU SEKHAR MISHRA	995/2024
71	D-CRLA/12364/2024 CRLA/ /	SANTOSH DALEI MP	HIMANSHU SEKHAR MISHRA	996/2024
72	D-CRLA/6488/2024 CRLA/185/2024	ARUPANANDA SANDHA MP	SARAT KUMAR JENA	997/2024
73	D-CRLA/12372/2024 CRLA/ /	DHANESWAR @ DHANURDHAR @ DHANU MP	KISHORE KUMAR MISHRA	998/2024
74	D-CRLA/105/2021 CRLA/105/2021	DEEPLANUS GUDIA @ DIPU MP	SOUMYA RANJAN DAS	999/2024
75	D-CRLA/12387/2024 CRLA/ /	BANA PRASKA MP	DIPAK RANJAN MISHRA	1000/2024
76	D-CRLA/12387/2024 CRLA/ /	BANA PRASKA MP	DIPAK RANJAN MISHRA	1001/2024
77	D-CRLMC/12246/2024 CRLMC/ /	HARADHAN SAHU MP	SHISHIR KUMAR SAMAL	1053/2024
78	D-CRLMC/12249/2024 CRLMC/ /	BINA AGARWAL MP	PRABHU PRASANNA BEHERA	1054/2024
79	D-CRLMC/12257/2024 CRLMC/ /	AKSHYA KUMAR NAMDEV @ DILA MP	LAXMINARAYAN PATEL	1055/2024
80	D-CRLMC/12262/2024 CRLMC/ /	PRATEEK KUMAR KAR @ PRATEEK KUMAR MP	PRASANNA KUMAR MISHRA	1056/2024
81	D-CRLMC/12265/2024 CRLMC/ /	PRATEEK KUMAR KAR @ PRATEEK KUMAR MP	PRASANNA KUMAR MISHRA	1057/2024
82	D-CRLMC/12269/2024 CRLMC/ /	PRATEEK KUMAR KAR @ PRATEEK KUMAR MP	PRASANNA KUMAR MISHRA	1058/2024
83	D-CRLMC/12271/2024 CRLMC/ /	PRATEEK KUMAR KAR @ PRATEEK KUMAR MP	PRASANNA KUMAR MISHRA	1059/2024
84	D-CRLMC/12274/2024 CRLMC/ /	ASHIS KUMAR PATRA @ ASHIS PATRA MP	RAMAKANTA PRADHAN	1060/2024
85	D-CRLMC/96/2023 CRLMC/96/2023	NIRANJAN MALLICK MP	CHITTA RANJAN SAHU	1061/2024
86	D-CRLMC/12296/2024 CRLMC/ /	SONU BEHERA @ AKASH BEHERA MP	BIJAYA KUMAR BEHERA 1	1062/2024
87	D-CRLMC/12347/2024 CRLMC/ /	MANASA KUMAR SATPATHY MP	NIRANJAN SINGH (1)	1063/2024
88	D-CRLMC/12360/2024 CRLMC/ /	SHAIKH SULEMAN ALLI@SK. SULEMAN MP	ALICOR MASUULI SMHOCALLI	1064/2024
89	D-CRLMC/12371/2024	RANJAN MEHER	AMIT KUMAR NATH	

	CRLMC/ /	MP		1065/2024
90	D-CRLMC/3710/2024	BHABESH KUMAR MUKHARJEE		
	CRLMC/496/2024	MP		1066/2024
91	D-CRLMC/12381/2024	SMRUTI MOHANTY	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		1067/2024
92	D-CRLMC/1218/2024	IMAMSHA AKBAR@IMAM SHAH A	SATYABRATA DASH	
	CRLMC/413/2024	MP		1068/2024
93	D-CRLMC/12404/2024	PRATAP SAHOO@PRATAP KUMAR SAHOO	PRAVASH CH JENA	
	CRLMC/ /	MP		1069/2024
94	D-WA/18258/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2215/2024
95	D-WA/18259/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2216/2024
96	D-WA/18259/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2217/2024
97	D-WA/18259/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		2218/2024
98	D-WA/18265/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2219/2024
99	D-WA/18266/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2220/2024
100	D-WA/18268/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2221/2024
101	D-WA/18269/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	BIJAN BHANU PRADHAN	
	WA/ /	MP		2222/2024
102	D-WA/18273/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2223/2024
103	D-WA/18275/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2224/2024
104	D-WA/18279/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2225/2024
105	D-WA/18276/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2226/2024
106	D-WA/18286/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2227/2024
107	D-WA/18284/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2228/2024
108	D-WA/18290/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2229/2024
109	D-WA/18294/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2230/2024
110	D-WA/18297/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2231/2024
111	D-WA/18298/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2232/2024
112	D-WA/18301/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2233/2024
113	D-WA/18307/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2234/2024
114	D-WA/18299/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2235/2024
115	D-WA/18318/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2236/2024
116	D-WA/18312/2024	ODISHA STAFF SELECTION COMMISSION, BANJURA NEWS P.A.R.C(O.S.S.C)		2237/2024
	WA/ /	MP		
117	D-WA/18312/2024	ODISHA STAFF SELECTION COMMISSION, BANJURA NEWS P.A.R.C(O.S.S.C)		2238/2024
	WA/ /	MP		
118	D-WA/18328/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2239/2024
119	D-WA/18333/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2240/2024
120	D-WA/18339/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	NANDAN DAS	
	WA/ /	MP		2241/2024

121	D-WA/18335/2024 WA/ /	ORISSA WATER SUPPLY AND SEWERAGE BOARD, Bhubaneswar MP	SURYA NARAYAN PATNAIK, A.G.A	2242/2024
122	D-WA/18347/2024 WA/ /	ORISSA WATER SUPPLY AND SEWERAGE BOARD, Bhubaneswar MP	SURYA NARAYAN PATNAIK, A.G.A	2243/2024
123	D-WA/18350/2024 WA/ /	ORISSA WATER SUPPLY AND SEWERAGE BOARD, Bhubaneswar MP	SURYA NARAYAN PATNAIK, A.G.A	2244/2024
124	D-WA/18357/2024 WA/ /	ORISSA WATER SUPPLY AND SEWERAGE BOARD, Bhubaneswar MP	SURYA NARAYAN PATNAIK, A.G.A	2245/2024
125	D-WA/18370/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	2246/2024
126	D-WA/18370/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	2247/2024
127	D-WA/18370/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A	2248/2024
128	D-WA/18391/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C	2249/2024
129	D-WA/18391/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C	2250/2024
130	D-WA/18391/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C	2251/2024
131	D-WA/18397/2024 WA/ /	STATE Of ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2252/2024
132	D-WA/18397/2024 WA/ /	STATE Of ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2253/2024
133	D-WA/18397/2024 WA/ /	STATE Of ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2254/2024
134	D-WA/18394/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A	2255/2024
135	D-WA/18394/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A	2256/2024
136	D-WA/18394/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A	2257/2024
137	D-WA/18419/2024 WA/ /	TAPASWINI JENA MP	DURGESH NARAYAN RATH	2258/2024
138	D-WA/18426/2024 WA/ /	SANJU RANA MP	DURGESH NARAYAN RATH	2259/2024
139	D-WA/18424/2024 WA/ /	STATE OF ODISHA MP	BIPAB MOHANTY, A.G.A	2260/2024
140	D-WA/18424/2024 WA/ /	STATE OF ODISHA MP	BIPAB MOHANTY, A.G.A	2261/2024
141	D-WA/18424/2024 WA/ /	STATE OF ODISHA MP	BIPAB MOHANTY, A.G.A	2262/2024
142	D-WA/18429/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2263/2024
143	D-WA/18436/2024 WA/ /	LIZASMITA NAYAK MP	DURGESH NARAYAN RATH	2264/2024
144	D-WA/18429/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2265/2024
145	D-WA/18429/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2266/2024
146	D-WA/16048/2024 WA/712/2024	STATE OF ODISHA MP	KARUNAKAR DAS, A.S.C	2267/2024
147	D-WA/13784/2024 WA/730/2024	PRASANNA KUMAR JENA MP	BASUDEV BARIK	2268/2024
148	D-WP(C)/20325/2014 WP(C)/20325/2014	STATE MP	AGA	5745/2024
149	D-WP(C)/14936/2023 WP(C)/14936/2023	MADHUCHHANDA SAHOO MP	DR. JITENDRA KUMAR LENKA	5746/2024
150	D-WP(C)/1907/2023 WP(C)/1907/2023	SACHIN KUMAR BEHURA MP	BIPIN KUMAR NAYAK	5747/2024
151	D-WP(C)/18271/2024 WP(C)/ /	UMESH NAIK MP	KUNAL KUMAR SWAIN	5748/2024
152	D-WP(C)/18277/2024	SATYABADI SAHU	KUNAL KUMAR SWAIN	

	WP(C)/ /	MP		5749/2024
153	D-WP(C)/18280/2024	DIPTI RANJAN SETHY	KUNAL KUMAR SWAIN	
	WP(C)/10080/2024	MP		5750/2024
154	D-WP(C)/18282/2024	RAMCHANDRA MURMU	ER. NAGENDRA KUMAR MOHANTY	
	WP(C)/ /	MP		5751/2024
155	D-WP(C)/18283/2024	SESHADEV PATRA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		5752/2024
156	D-WP(C)/18285/2024	LABA DURGA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		5753/2024
157	D-WP(C)/18288/2024	BRUNDABAN MAHANANDIA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		5754/2024
158	D-WP(C)/18289/2024	BIPIN BIHARI MAJHI	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		5755/2024
159	D-WP(C)/14819/2024	SAPNA SETH		
	WP(C)/8078/2024	MP		5756/2024
160	D-WP(C)/18322/2024	E.JAGADISWARA RAO	SAIBRATA RATH	
	WP(C)/ /	MP		5757/2024
161	D-WP(C)/29636/2023	HARIHAR BEHERA	SANJIB MOHANTY	
	WP(C)/29636/2023	MP		5758/2024
162	D-WP(C)/18330/2024	CHINMAYA HOTA	AMIT PRASAD BOSE	
	WP(C)/ /	MP		5759/2024
163	D-WP(C)/391/2023	MAMATA MOHARANA	PRASANTA KUMAR SATAPATHY	
	WP(C)/391/2023	MP		5760/2024
164	D-WP(C)/15551/2024	PARAMANANDA BEHERA		
	WP(C)/8689/2024	MP		5761/2024
165	D-WP(C)/14345/2024	AJAY KUMAR BAL	SIBANARAYAN BISWAL	
	WP(C)/ /	MP		5762/2024
166	D-WP(C)/18342/2024	PRAMOD KUMAR PANDEY	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		5763/2024
167	D-WP(C)/18345/2024	PRAMOD KUMAR PANDEY	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		5764/2024
168	D-WP(C)/18349/2024	PRAMOD KUMAR PANDEY	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		5765/2024
169	D-WP(C)/18353/2024	PRAMOD KUMAR PANDEY	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		5766/2024
170	D-WP(C)/38753/2023	PARITA LUHA		
	WP(C)/38753/2023	MP		5767/2024
171	D-WP(C)/18362/2024	BANAMALI BARIK	BUDHADEV ROUSTRAY	
	WP(C)/10087/2024	MP		5768/2024
172	D-WP(C)/12833/2024	FACULTY ASSOCIATION, AIIMS, BBSR		
	WP(C)/7978/2024	MP		5769/2024
173	D-WP(C)/14316/2024	ODISHA ABHIBHABAK MAHASANGHA, BBSR, BHUBANESHWAR	BIBHUTI MOHANTY	
	WP(C)/8119/2024	MP		5770/2024
174	D-WP(C)/14712/2024	DR. CHINMAYA DASH	AMITABH MISHRA	
	WP(C)/7900/2024	MP		5771/2024
175	D-WP(C)/18395/2024	BALADEV JEW SEVASHRAMA, JAJPUR	RAMAKANTA SARANGI	
	WP(C)/ /	MP		5772/2024
176	D-WP(C)/18401/2024	RANJAN PRADHAN	ANURAG PATI	
	WP(C)/ /	MP		5773/2024
177	D-WP(C)/15641/2024	SAMIN KHAN	JAYDEEP PAL	
	WP(C)/ /	MP		5774/2024
178	D-WP(C)/42716/2023	M/S OMKAR ENTERPRISES, CUTTACK	BIBHUTI BHUSAN PANDA, U.C.BEHURA	
	WP(C)/42716/2023	MP		5776/2024
179	D-WP(C)/5243/2024	SUBHASHREE PRIYADARSHINI MUDULI	GOPINATH MISHRA	
	WP(C)/2715/2024	MP		5777/2024
180	D-WP(C)/5243/2024	SUBHASHREE PRIYADARSHINI MUDULI	GOPINATH MISHRA	
	WP(C)/2715/2024	MP		5778/2024
181	D-WP(C)/5243/2024	SUBHASHREE PRIYADARSHINI MUDULI	GOPINATH MISHRA	
	WP(C)/2715/2024	MP		5779/2024
182	D-WP(C)/5243/2024	SUBHASHREE PRIYADARSHINI MUDULI	GOPINATH MISHRA	
	WP(C)/2715/2024	MP		5780/2024
183	D-WP(C)/5243/2024	SUBHASHREE PRIYADARSHINI MUDULI	GOPINATH MISHRA	
	WP(C)/2715/2024	MP		5781/2024

184	D-WP(C)/5243/2024 WP(C)/2715/2024	SUBHASHREE PRIYADARSHINI MUDULI MP	GOPINATH MISHRA	5782/2024
185	D-WP(C)/18428/2024 WP(C)/ /	M/S DEVI PRASAD MISHRA MP	JOSEPH MOHANTY	5783/2024
186	D-WP(C)/18440/2024 WP(C)/ /	RACHITA KUMARI PASPUREDDY MP	DR. BINODA KUMAR MISHRA	5784/2024
187	D-WP(C)/11275/2024 WP(C)/7218/2024	SULEKHA CHARAN BHOI MP	BRUNDABAN ROUT	5785/2024
188	D-WP(C)/8396/2024 WP(C)/4319/2024	NIRANJALI DAS MP		5786/2024
189	D-WP(C)/14878/2024 WP(C)/8619/2024	DR.NIHAR RANJAN PATRA MP	DEBA KUMAR RATH	5787/2024
190	D-WP(C)/18450/2024 WP(C)/ /	MADHURI NAYAK MP	KABALAY PANDA	5788/2024
191	D-WP(C)/18453/2024 WP(C)/ /	MD, ODISHA HYDRO POWER CORPORATION MP	GNANESHWAR KANUNGO	5789/2024
192	D-WP(C)/18455/2024 WP(C)/ /	M/S ORISSA STEVEDORES LIMITED, OSL- MP	SOWBEN CHHANKA SAHOO	5790/2024
193	D-WP(C)/18455/2024 WP(C)/ /	M/S ORISSA STEVEDORES LIMITED, OSL- MP	SOWBEN CHHANKA SAHOO	5791/2024
194	D-WP(C)/6136/2023 WP(C)/6136/2023	KISHORE CHANDRA SAHU MP		5792/2024
195	D-WP(C)/18468/2024 WP(C)/ /	SWARNALATA PATTNAYAK MP	SAIBRATA RATH	5793/2024
196	D-WP(C)/17527/2024 WP(C)/9712/2024	SMITARANI MOHANTY MP	JAGAJIBAN PRADHAN	5794/2024
197	D-WP(C)/18473/2024 WP(C)/ /	NEAPL GHADEI MP	SASWATI MOHAPATRA	5795/2024
198	D-WP(C)/18479/2024 WP(C)/ /	RAGHU CHARAN PRADHAN MP	DR.JANMEJAYA RAY	5796/2024
199	D-WP(C)/3990/2024 WP(C)/1974/2024	SANDEEP KUMAR GURU MP		5797/2024
200	D-WP(C)/39383/2023 WP(C)/39383/2023	DEBENDRANATH PATNAIK MP		5798/2024
201	D-WP(C)/18483/2024 WP(C)/ /	FEROZ KHAN MP	KANANBALA ROY CHOUDHURY	5799/2024
202	D-WP(C)/18491/2024 WP(C)/ /	SUSHIL KUMAR AGARWALLA MP	MERUSAGAR SAMANTARAY	5800/2024
203	D-WP(C)/17664/2024 WP(C)/9785/2024	ABHISHEK KISHAN MP	GYANENDRA CHANDRA SWAIN	5801/2024
204	D-WP(C)/17659/2024 WP(C)/9800/2024	RAJU LOHAR MP	GYANENDRA CHANDRA SWAIN	5802/2024
205	D-WP(C)/17662/2024 WP(C)/9781/2024	SAGAR LUGUN MP	GYANENDRA CHANDRA SWAIN	5803/2024
206	D-WP(C)/17660/2024 WP(C)/9783/2024	AJAY XESS MP	GYANENDRA CHANDRA SWAIN	5804/2024
207	D-WP(C)/17654/2024 WP(C)/9801/2024	ANJALI ORAM MP	GYANENDRA CHANDRA SWAIN	5805/2024
208	D-WP(C)/18500/2024 WP(C)/ /	SHAKTI PRASAD SAHOO MP	GOURI MOHAN RATH	5806/2024
209	D-WP(C)/18501/2024 WP(C)/ /	RITA PARICHHA MP	SIDHARTH MALLICK	5807/2024
210	D-WP(C)/18505/2024 WP(C)/ /	PATI KHILLA MP	CHITTA RANJAN LENKA	5808/2024
211	D-WP(C)/18507/2024 WP(C)/ /	M.KRISHNA RAO MP	DR. JITENDRA KUMAR LENKA	5809/2024
212	D-WP(C)/18510/2024 WP(C)/ /	SURESH CHANDRA SINGH MP	SIDHARTH SHANKAR PADHY	5810/2024
213	D-WP(C)/18512/2024 WP(C)/ /	MAMATA RANI JENA MP	SASWATI MOHAPATRA	5811/2024